

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Shri S.Jayaraman, Member**
- 2. Shri V.S.Verma, Member**

**I.A.No. 59/2009 in
Petition No.162/2009**

In the matter of

Approval of incentive based on availability of transmission system of Northern Region for the year 2008-09.

And in the matter of

Power Grid Corporation of India Limited, Gurgaon
Vs

..Petitioner

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
3. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
4. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Electricity Board, Patiala
7. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
8. Power Development Department, Govt. of J&K, Jammu
9. Uttar Pradesh Power Corporation Ltd, Lucknow
10. Delhi Transco Ltd, New Delhi
11. BSES Yamuna Power Ltd., Delhi
12. BSES Rajdhani Power Ltd., New Delhi
13. North Delhi Power Ltd., New Delhi
14. New Delhi Municipal Council, New Delhi
15. Chief Engineer, Chandigarh Administration, Chandigarh
16. Uttaranchal Power Corporation Ltd, Dehradun
17. Northern Railway, New Delhi

....Respondents

The following were present:

1. Shri U.K.Tyagi, PGCIL
2. Shri M.M.Mondal, PGCIL
3. Shri Rakesh Prasad, PGCIL

**ORDER
(DATE OF HEARING: 19.11.2009)**

Through this petition, the petitioner seeks approval for incentive based on availability of the transmission system of Northern Region for the year 2008-09 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of

Tariff) Regulations, 2004, as amended from time to time. The petitioner has claimed incentive for the year 2008-09 as per the following details:

S. No	Assets	Pro rata equity (Rs. in lakh)	Availability in %	Incentive claimed (Rs. in lakh)
1	Intra-regional AC system AC Transmission System of Northern Region	323846.42	99.6799	5440.30
2.	Intra-regional HVDC system HVDC Rihand-Dadri System Sasaram HVDC	34479.44 1618.10	98.2726 98.9377	1128.37 63.72
3.	Inter-regional HVDC systems HVDC back-to-back Vindhyachal (50%)	4156.44	98.8122	158.45
4.	Inter-regional AC transmission lines Northern Region-western Region (50%)	2795.22	99.9488	54.47
5.	Down stream system: (Rajasthan, Ajmer, Jaipur, Jodhpur) 315 MVA 400/220 kV ICT-I along with associated bays and two no. 220 kV line bays at Kankroli sub-station (RAPP-5&6)	565.87	96.6799@	9.51
5.	Bilateral Transmission System Faridabad Transmission System-HVPNL UP Strengthening Scheme + Mau-Balia Transmission System-UPPCL	1561.47 920.47	99.7673 99.9698	27.60 18.13
	Total	369943.42		6900.54

@Separate certification not available. Considered same as AC intra-regional.

2. The respondents may file their reply to the petition.

I. A. No.59/2009

3. This interlocutory application has been filed for an ad interim order to permit the petitioner to realize incentive based on availability of transmission system as claimed in the main petition.

4. I.A. heard after notice to the respondents. None appeared on behalf of the respondents.

5. We direct that the petitioner, as an interim measure, shall be paid 90% of the incentive claimed in the main petition. The provisional incentive shall be shared by the beneficiaries in the Northern Region, in proportion of the transmission charges shared by them in the region.

6. With this order, I.A .stands disposed of. The main petition shall be listed for hearing after finalization of tariff of the transmission assets commissioned during 2008-09.

Sd/-
(V.S.VERMA)
MEMBER

New Delhi dated the 24th November 2009

sd/-
(S.JAYARAMAN)
MEMBER